

SHRI RAGHAV CHADHA: Yes, Sir. Thank you so very much, Sir.

The Prevention of Money Laundering (Amendment) Bill, 2022

SHRI RAGHAV CHADHA (Punjab): Sir, I move for leave to introduce a Bill further to amend the Prevention of Money Laundering Act, 2002.

The question was put and the motion was adopted.

SHRI RAGHAV CHADHA: Sir, I introduce the Bill.

The Constitution (Amendment) Bill, 2022 (substitution of articles 153, 154 etc.)

MR. CHAIRMAN: The Constitution (Amendment) Bill, 2022 (substitution of articles 153,154 etc.). Shri Raghav Chadha to move for leave to introduce the Bill.

SHRI RAGHAV CHADHA (Punjab): Sir, I move for leave to introduce a Bill further to amend the Constitution of India.

The question was put and the motion was adopted.

SHRI RAGHAV CHADHA : Sir, I introduce the Bill.

The Decriminalization of Defamation Bill, 2023

MR. CHAIRMAN: The Decriminalization of Defamation Bill, 2023. Shri Raghav Chadha to move for leave to introduce the Bill.

SHRI RAGHAV CHADHA (Punjab): Sir, I move for leave to introduce a Bill to decriminalize the offence of defamation.

The question was put and the motion was adopted.

SHRI RAGHAV CHADHA: Sir, I introduce the Bill.